

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/770/2025 BLAPL/302/2025	RABI @ RABINDRA JENA VS STATE OF ODISHA	RAKESH BEHERA VS	MANGALPUR /382 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002943/2024
2	D-BLAPL/771/2025 BLAPL/303/2025	BIJAYA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	DHENKANAL SADAR /777 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001373/2024
3	D-BLAPL/778/2025 BLAPL/304/2025	DAMBRU NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 DISTRICT AND SESSIONS JUDGE,NAWAPARA TR/0000020/2024
4	D-BLAPL/786/2025 BLAPL/305/2025	SUBHA RANJAN LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /615 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001494/2024
5	D-BLAPL/414/2025 BLAPL/306/2025	SHYAMA KHILLA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000105/2024
6	D-BLAPL/829/2025 BLAPL/307/2025	JAGATRAJ RUNGUDA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000094/2024
7	D-BLAPL/39411/2024 BLAPL/308/2025	RAJESH HANS VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /139 /2015 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000040/2017
8	D-BLAPL/789/2025 BLAPL/309/2025	BHUJABAL PAHARIA VS STATE OF ODISHA	MINA KUMARI DAS VS	JAIPATNA /118 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000154/2023
9	D-BLAPL/790/2025 BLAPL/310/2025	DASARATHI @ DASHARATHA BHAINA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000023/2024
10	D-BLAPL/834/2025 BLAPL/311/2025	ANIRBAN PATTNAIK VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	EOW,BHUBANESWAR /9 /2024 PRESIDING OFFICER,DESIGNATED COURT CT/0000020/2024
11	D-BLAPL/815/2025 BLAPL/312/2025	IPSITA BEHURA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /464 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000086/2024

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12	D-BLAPL/886/2025 BLAPL/313/2025	PURNIMA BARAL @ KUNI BARAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	Maitri Vihar PS /547 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000652/2024
13	D-BLAPL/895/2025 BLAPL/314/2025	PARAMA RAO @ P. PARAMA RAO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /558 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002234/2024
14	D-BLAPL/493/2025 BLAPL/315/2025	AMULYA DAS VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BANSADA /327 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0000876/2024
15	D-BLAPL/911/2025 BLAPL/316/2025	SANTOSH KUMAR DAS @ GHANASHYAM DAS @ PRAKASH KUMAR PATTANAİK @ SRINIVAS KUMAR SAHOO VS STATE OF ODISHA	SRINIVAS KUMAR SAHOO @ GHANSIYAM DAS VS	CDA-II /27 /2017 J.M.F.C,CUTTACK(Cuttack) GR/0000938/2017
16	D-BLAPL/569/2025 BLAPL/317/2025	PRADEEP MALLICK @ ROULA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIR FIELD P.S. /226 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000706/2024
17	D-BLAPL/583/2025 BLAPL/318/2025	SUKANTA BEHERA @ KAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JODAPADAR /200 /2024 JMFC, KANAS(Puri) GR/0000411/2024
18	D-BLAPL/671/2025 BLAPL/319/2025	SIBA @ SIBANANDA SWAIN VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	MAHANGA /376 /2024 J.M.F.C. MAHANGA(Cuttack) GR/0001336/2024
19	D-BLAPL/865/2025 BLAPL/320/2025	SRIKANTA JENA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000030/2024
20	D-BLAPL/827/2025 BLAPL/321/2025	BISHNU @ BHISMA KHARA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2023
21	D-BLAPL/866/2025 BLAPL/322/2025	DUSHASAN DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KANIHA /416 /2024 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000013/2024
22	D-BLAPL/881/2025 BLAPL/323/2025	SUSIL BANCHHOR VS STATE OF ODISHA	SAILABALA JENA VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
23	D-BLAPL/867/2025	PRADUMAN KUMAR	ANSUMAN BHUYAN	BHARATPUR PS /717 /2024

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	BLAPL/324/2025	VS STATE OF ODISHA	VS	J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001993/2024
24	D-BLAPL/883/2025 BLAPL/325/2025	SWAGAT BARDHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	R.UDAYAGIRI /93 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000061/2024
25	D-BLAPL/38374/2024 BLAPL/326/2025	RAMA GOUDA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
26	D-BLAPL/896/2025 BLAPL/327/2025	SANTOSH BENIA @ SANJAYA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /90 /2024 NAYADHIKARI GRAMYA NAYALAYA, GR/0000098/2024
27	D-BLAPL/38923/2024 BLAPL/328/2025	SAMBIT DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /462 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000102/2024
28	D-BLAPL/39461/2024 BLAPL/329/2025	SATYAJIT SASMAL @ DILU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MANCHESWAR P.S. /663 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002112/2024
29	D-BLAPL/606/2025 BLAPL/330/2025	BHABANI SHANKAR NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KHANDAGIRI P.S. /865 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002280/2024
30	D-BLAPL/637/2025 BLAPL/331/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /294 JMFC, JATNI(Khordha) GR/0000829/2024
31	D-BLAPL/669/2025 BLAPL/332/2025	RANJIT PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000025/2024
32	D-BLAPL/670/2025 BLAPL/333/2025	HEMANTA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000025/2024
33	D-BLAPL/220/2025 BLAPL/334/2025	LIPU @ RASHMI RANJAN SUNDARAY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	KHURDA SADAR /69 /2012 S.D.J.M.,KHURDA(Khordha) GR/0000453/2012
34	D-BLAPL/462/2025 BLAPL/335/2025	SATYAKI PATNAIK VS	BAIJAYANTI MOHANTY VS	CUTTACK VIGILANCE /15 /2024 SPL.JUDGE (VIG.),BHUBANESWAR(Kho

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35	D-BLAPL/699/2025 BLAPL/336/2025	STATE OF ODISHA AJIT MOHANTY VS	BASANTA KUMAR DAS VS	GR/0000037/2024 R.UDAYAGIRI /17 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
36	D-BLAPL/808/2025 BLAPL/337/2025	STATE OF ODISHA KISHMAT TANDI VS	AMITAV TRIPATHY VS	Spl/0000012/2024 PAIKMAL /308 /2024 S.D.J.M.,PADAMPUR(Bargarh)
37	D-BLAPL/943/2025 BLAPL/338/2025	STATE OF ODISHA PABITRA SENAPATI VS	SURYAKANTA DWIBEDI VS	GR/0001429/2024 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
38	D-BLAPL/37112/2024 BLAPL/339/2025	STATE OF ODISHA RANJAN KUMAR MUDULI VS	RABINDRA KUMAR MISHRA VS	2(A)CC/0000052/2024 JUDUM /111 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
39	D-BLAPL/39468/2024 BLAPL/340/2025	STATE OF ODISHA SAILENDRA ROUT @ SILU VS	BIDYALOK MOHAPATRA VS	Spl/0000187/2024 MANCHESWAR P.S. /663 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)
40	D-BLAPL/38815/2024 BLAPL/341/2025	STATE OF ODISHA RANJU NAYAK VS	AMULYA RATNA PANDA VS	CT/0002112/2024 KUJANGA /558 /2024 J.M.F.C.,KUJANG(Jagatsinghapur)
41	D-BLAPL/39135/2024 BLAPL/342/2025	STATE OF ODISHA AMIYA MOHANTY @ NIKIN VS	JYOTIRMAYA SAHOO VS	GR/0001199/2024 BHANJANAGAR /49 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gajapati)
42	D-BLAPL/615/2025 BLAPL/343/2025	STATE OF ODISHA RUPCHAN MAJHI VS	BRAJA KISHOR PANDA VS	Spl/0000031/2021 KOMNA PS /25 /2013 A.D.J.,NAWAPARA(Nuapada)
43	D-BLAPL/257/2025 BLAPL/344/2025	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	DEBASNAN DAS VS	CT/0000070/2013 LANJIGARH /33 /2023 A.D.J.,BHAWANIPATNA(Kalahandi)
44	D-BLAPL/879/2025 BLAPL/345/2025	STATE OF ODISHA KANTA BHUMIJ VS	DEBASIS MISHRA VS	CT/0000176/2023 LAHUNIPADA /220 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundergarh)
45	D-BLAPL/618/2025 BLAPL/346/2025	STATE OF ODISHA KANHA @ GOUTAM PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	GR/0000941/2024 FATEGARH /276 /2024 JMFC, BHAPUR(Nayagarh) GR/0000264/2024

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46	D-BLAPL/451/2025 BLAPL/347/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /293 JMFC, JATNI(Khordha) GR/0000828/2024
47	D-BLAPL/922/2025 BLAPL/348/2025	RAMA CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	AUL /706 /2024 J.M.F.C,AUL(Kendrapara) GR/0001135/2024
48	D-BLAPL/460/2025 BLAPL/349/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /267 JMFC, JATNI(Khordha) GR/0000724/2024
49	D-BLAPL/575/2025 BLAPL/350/2025	DIPU @ DIPAN SETHY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MALGODOWN /176 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000177/2024
50	D-BLAPL/925/2025 BLAPL/351/2025	TIKI @ CHANDAN MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	AUL /688 /2024 J.M.F.C,AUL(Kendrapara) GR/0001103/2024
51	D-BLAPL/679/2025 BLAPL/352/2025	ANJAN ROUT @ CHILU VS STATE OF ODISHA	DEVASHIS PANDA VS	RAMACHANDRAPUR /72 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000076/2023
52	D-BLAPL/724/2025 BLAPL/353/2025	PRAKASH CHANDRA SWAIN @ GUGUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001927/2023
53	D-BLAPL/842/2025 BLAPL/354/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) TR/0000418/2024
54	D-BLAPL/38599/2024 BLAPL/355/2025	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /398 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000458/2023
55	D-BLAPL/726/2025 BLAPL/356/2025	GHENA BADANAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /107 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000030/2024
56	D-BLAPL/39170/2024 BLAPL/357/2025	MEHFUJ HUSSAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ / SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000034/2024
57	D-BLAPL/578/2025	SANTOSH BISWAL	SAPAN KUMAR LENKA	BANAPUR P.S. /389 /2024

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	BLAPL/358/2025	VS STATE OF ODISHA	VS	A.D.J.,BHUBANESWAR(Khordha) TR/0000639/2024
58	D-BLAPL/113/2025 BLAPL/359/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /962 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002078/2024
59	D-BLAPL/869/2025 BLAPL/360/2025	RAMA MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SIMULIA /143 /2022 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000240/2022
60	D-BLAPL/593/2025 BLAPL/361/2025	DURGA MADHAB @ EKKA VS STATE OF ODISHA	DEVASHIS PANDA VS	SUNDARGARH SADAR /107 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000249/2023
61	D-CMAPL/54145/2024 CMAPL/10/2025	PREMANANDA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// (//
62	D-CMP/52642/2024 CMP/33/2025	MAMATA MISHRA VS AJAY KUMAR MISHRA	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh CS/0000115/2021
63	D-CMP/53667/2024 CMP/34/2025	LAXMIMANI BHAKTA VS GOURANGA BHAKTA	MAHESWAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000717/2015
64	D-CMP/346/2025 CMP/35/2025	SUKANTA BHATA VS SRI RADHAMOHAN DEV BIJE, PURI	AMIYA KUMAR MOHANTY (A) VS	// CIVIL JUDGE (JD), PURI(Puri) TS/0000406/1988
65	D-CONTC/53774/2024 CONTC/126/2025	JALADHARA SAHOO VS SAROJ KUMAR SETHI, CHIEF GENERAL MANAGER, IDCO, KHURDA	ADV. VS	// (//
66	D-CONTC/54920/2024 CONTC/127/2025	HRUSIKESH SI VS SALINI PANDIT, IAS	ADV. VS	// (//
67	D-CONTC/55041/2024 CONTC/128/2025	DHARAMU JAGAT VS ALOK KAR, ADDL. SECY. TO GOVT., DEPT. OF W.R., ODISHA	ADV. VS	// (//
68	D-CONTC/55044/2024 CONTC/129/2025	PARAMANANDA JANI @ DAL VS	ADV. VS	// (

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69	D-CONTC/55048/2024 CONTC/130/2025	ALOK KAR, ADDL. SECY. TO GOVT. DEPT. W.R , ODISHA PARAMANANDA MAHANAND @ PARAMA MAHANAND VS	ADV. VS	// // 0
70	D-CONTC/55062/2024 CONTC/131/2025	ALOK KAR, ADDL. SECY. TO GOVT. W.R DEPT., ODISHA MASATRAM PATEL VS	ADV. VS	// // 0
71	D-CONTC/55066/2024 CONTC/132/2025	ALOK KAR, ADDL. SECY. TO GOVT. DEPT. W.R, ODISHA CHERU KAIBARTTA VS	ADV. VS	// // 0
72	D-CONTC/53032/2024 CONTC/133/2025	ALOK KAR, ADDL. SECY. TO GOVT. DEPT. W.R, ODISHA PRASHANTA KUMAR SAHOO VS	ADV. VS	// // 0
73	D-CONTC/54241/2024 CONTC/134/2025	SALINI PANDIT, I.A.S, ANUSUYA MISHRA@SARANGI VS	ADV. VS	// // 0
74	D-CONTC/51/2025 CONTC/135/2025	LINGARAJ NAYAK, DY. REGISTRAR OF COOPERATIVE SOCIETIES, SAMBALPUR PUSPANJALI MISHRA VS	ADV. VS	// // 0
75	D-CONTC/68/2025 CONTC/136/2025	JIBAN KISHORE BARWA, BEO, RENGALI ARATI MISHRA VS	ADV. VS	// // 0
76	D-CONTC/72/2025 CONTC/137/2025	SEBASHREE BHOI, BEO, DHANKAUDA HEMANGINI PANDA VS	ADV. VS	// // 0
77	D-CONTC/83/2025 CONTC/138/2025	SEBASHREE BHOI, BEO, DHANKAUDA BHAGABAN SAHOO VS	ADV. VS	// // 0
78	D-CONTC/135/2025 CONTC/139/2025	AMIYA KUMAR SAMAL, SUPT. ENGNR. LEFT BANK CANAL DIVISION, KAMAKHYANAGAR ALOKA KUMAR PATTNAIK VS	ADV. VS	// // 0
79	D-CONTC/139/2025 CONTC/140/2025	ARAVIND AGARWAL, IAS BIPIN BIHARI MISHRA VS	ADV. VS	// // 0
		SALINI PANDIT, IAS		//

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80	D-CONTC/140/2025 CONTC/141/2025	SANJIB KUMAR PUJARI VS LAXMAN BHOI, DEO, SONEPUR	ADV. VS	// 0 //
81	D-CONTC/143/2025 CONTC/142/2025	SARAT CHANDRA MEHER VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/51211/2024 CONTC/143/2025	DEBENDRA NATH SATPATHY VS HEMANT SHARMA, I.A.S	AMIT KUMAR NATH VS	// 0 //
83	D-CONTC/53779/2024 CONTC/144/2025	M/S SOUMSREE METALS AND MACHINERIES, BBSR VS MANOJ KUMAR, B.M, CENTRAL BANK OF INDIA, SAHEED NAGAR BRANCH	ADV. VS	// 0 //
84	D-CONTC/55076/2024 CONTC/145/2025	KHAGESWAR BAG VS ALOK KAR, ADDL. SECY. TO GOVT., DEPT. W.R , ODISHA	ADV. VS	// 0 //
85	D-CONTC/55083/2024 CONTC/146/2025	TULADEV MAJHI VS ALOK KAR, ADDL. SECY. TO GOVT. DEPT. OF W.R, ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
86	D-CONTC/55091/2024 CONTC/147/2025	JAGANNATH MOHANTY VS KHAGESWAR MISHRA, SUPT. SANSKRIT STUDIES, PURI	SIDDHARTH PRASAD MISHRA VS	// 0 //
87	D-CONTC/55096/2024 CONTC/148/2025	MADAN CHANDRA NAYAK VS NABA KUMAR MAHALICK, SUPT. ENGNR. RENGALI RIGHT CANAL DIVN I	ADV. VS	// 0 //
88	D-CONTC/55141/2024 CONTC/149/2025	SARAT KUMAR ROUSTRAY VS JOGESH BAHADUR KHURANIA, IPS	ADV. VS	// 0 //
89	D-CONTC/55143/2024 CONTC/150/2025	PREMRAJ PADHAN VS KHILARI RISHIKESH DYNANDEO, IPS	ADV. VS	// 0 //
90	D-CONTC/55145/2024 CONTC/151/2025	KHIROD CHANDRA KAR VS ER. SURESH CHANDRA ROUT, EXECUTIVE ENGNR., RWS AND S DIVISION NO 1, CUTTACK	ADV. VS	// 0 //
91	D-CONTC/17/2025	SURYAMANI DASH	ADV.	//

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	CONTC/152/2025	VS DR. TUSHAR JYOTI RANJAN O.A.S,	VS	() //
92	D-CONTC/55114/2024 CONTC/153/2025	SASHIKANTA PARIDA VS SARAT SINGH, OTAS, SUB-TREASURY OFFICER, BASTA	ROHIT RANJAN RAY VS	// () //
93	D-CONTC/55122/2024 CONTC/154/2025	SABITA MOHAPATRA VS SHALINI PANDIT, IAS	ADV. VS	// () //
94	D-CONTC/145/2025 CONTC/155/2025	PARBATI MOHANTY VS RAJESH PRABHAKAR PATIL, COMMNR. B.M.C, BBSR	ASHOK KUMAR MOHAPATRA VS	// () //
95	D-CONTC/55132/2024 CONTC/156/2025	SARADA BADHEI VS PRAFULLA KUMAR ADDU, BDO, PAIKMAL, BARGARH	ADV. VS	// () //
96	D-CONTC/149/2025 CONTC/157/2025	BIJAY KUMAR NAYAK VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION,ODISHA	ADV. VS	// () //
97	D-CRLA/640/2025 CRLA/50/2025	SANTA@SANTOSH KUMAR@SANTOSH AKHUA VS STATE OF ODISHA	HARMOHAN DHAL VS	BANKI /283 /2020 1ST ADJ,CUTTACK(Cuttack) ST/0000129/2021
98	D-CRLA/727/2025 CRLA/51/2025	SAMRAT SK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /170 /2021 A.D.J.,BARIPADA(Mayurbhanj) ST/0000046/2022
99	D-CRLA/755/2025 CRLA/52/2025	PRAMOD@KUNU BAG VS STATE OF ODISHA	BINAPANI TRIPATHY VS	DHAMA /104 /2015 A.D.J.,SAMBALPUR(Sambalpur) ST/0000282/2015
100	D-CRLMA/775/2025 CRLMA/2/2025	PUSPALATA SAHOO VS KRUPA@KRUPASINDHU SAHOO	SIBA SANKAR SAMANTARAY VS	BASUDEVPUR /670 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001037/2024
101	D-CRLMC/443/2025 CRLMC/111/2025	GAURANG CH. BARIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	//0 ASST.SSESSIONS JUDGE(STC),BHADRAK ST/0000080/2019
102	D-CRLMC/455/2025 CRLMC/112/2025	SURU@TARUN TANTY@TARUN TANTI VS	PARTHA SARATHI DAS VS	BAMBARI /78 /2016 SPECIAL JUDGE,KEONJHAR(Kendujhar)

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103	D-CRLMC/36368/2024 CRLMC/113/2025	STATE OF ODISHA KUMUDA NAIK VS	SANDIPANI NAYAK VS	Spl/0000364/2022 GONDIA /155 /2017 JMFC, GONDIA(Dhenkanal) GR/0001301/2017
104	D-CRLMC/464/2025 CRLMC/114/2025	STATE OF ODISHA SANJAY NATH VS	JAYAKRISHNA MOHAPATRA VS	TIHIDI /44 /2009 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000017/2011
105	D-CRLMC/467/2025 CRLMC/115/2025	STATE OF ODISHA SK.SALIM VS	PRAMOD KUMAR JENA VS	BASTA /150 /2020 J.M.F.C.,BASTA(Baleshwar) CT/0000748/2020
106	D-CRLMC/262/2025 CRLMC/116/2025	STATE OF ODISHA SAIKH JAVED AKHTAR VS	MANORANJAN PADHY VS	KORAPUT TOWN /274 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000057/2020
107	D-CRLMC/471/2025 CRLMC/117/2025	STATE OF ODISHA PITABASH DANTA VS	JUGALA KISHORE PANDA VS	OLATPUR /62 /2020 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001288/2020
108	D-CRLMC/295/2025 CRLMC/118/2025	STATE OF ODISHA ANIL KUMAR BURMA@ANIL BARMA VS	SACHIDANANDA PADHEE VS	DHAMA /137 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000029/2022
109	D-CRLMC/494/2025 CRLMC/119/2025	STATE OF ODISHA LINGARAJ SAHU VS	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /236 /2020 ADJ,KODALA(Ganjam) ST/0000139/2024
110	D-CRLMC/299/2025 CRLMC/120/2025	STATE OF ODISHA RAHUL PRUSETH VS	SACHIDANANDA PADHEE VS	AINTHAPALI /545 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003580/2022
111	D-CRLMC/303/2025 CRLMC/121/2025	STATE OF ODISHA NABIN KUMAR SAHU VS	SK. ZAFARULLA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) ICC/0000002/2024
112	D-CRLMC/518/2025 CRLMC/122/2025	STATE OF ODISHA HARIHAR NAYAK VS	AMITAV TRIPATHY VS	CHATRAPUR /325 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000578/2021
113	D-CRLMC/307/2025 CRLMC/123/2025	STATE OF ODISHA SAMITAV PANI VS CHHAYAKANT ACHARYA	RANJIT MOHANTY VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000303/2020

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114	D-CRLMC/602/2025 CRLMC/124/2025	MILAN KUMAR NANDA@MILAN NANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	PIPLI /169 /2014 J.M.F.C.,PIPLI(Puri) GR/0000259/2015
115	D-CRLMC/400/2025 CRLMC/125/2025	GOURI SHANKAR BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	BADAGODA P.S. /681 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001112/2023
116	D-CRLMC/430/2025 CRLMC/126/2025	NILA@NILENDRA SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /213 /2007 J.M.F.C,BUGUDA(Ganjam) GR/0000530/2007
117	D-CRLMC/609/2025 CRLMC/127/2025	KABITA PALKIA VS STATE OF ODISHA	BUDHIRAM DAS VS	AMBADOLA /19 /2020 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000056/2020
118	D-CRLMC/436/2025 CRLMC/128/2025	SWADESA@SADESH@SUDESH KHARA@SWADESWAR KHORA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	LAXMIPUR /72 /2023 J.M.F.C.,LAXMIPUR(Koraput) GR/0000264/2023
119	D-CRLMC/611/2025 CRLMC/129/2025	DHANANJAY MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RASGOBINDPUR /127 /2020 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001148/2020
120	D-CRLMC/619/2025 CRLMC/130/2025	KUNA @ ALOK CHANDRA JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ /0 J.M.F.C.,BASTA(Baleshwar) ICC/0000071/2024
121	D-CRLMC/397/2025 CRLMC/131/2025	DEBABRATA BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /156 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000031/2022
122	D-CRLMC/496/2025 CRLMC/132/2025	T.RAJESHWAR RAO@RAJESWAR RAO VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /3 /2012 J.M.F.C.,BINIKA(Sonepur) GR/0000004/2012
123	D-CRLMC/624/2025 CRLMC/133/2025	SIMRANBIT SAHOO @ SIMRANJIT SAHU VS STATE OF ODISHA	RAJKISHORE SWAIN VS	MAHILA P.S. BUXIBAZAR /108 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000495/2023
124	D-CRLMC/59/2025 CRLMC/134/2025	GYANA RANJAN MISHRA VS STATE OF ODISHA	RAKESH BEHERA VS	DHENKANAL TOWN /288 /2009 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001162/2009
125	D-CRLMC/685/2025	PRAVEEN REEHL	TIRTH KUMAR SAHU	LATHIKATA /19 /2011

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	CRLMC/135/2025	VS STATE OF ODISHA	VS	J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000750/2011
126	D-CRLMC/67/2025 CRLMC/136/2025	DR.PRASANTA KUMAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	RANPUR /136 /2022 J.M.F.C.,RANPUR(Nayagarh) GR/0000197/2022
127	D-CRLMC/634/2025 CRLMC/137/2025	M/S.MANAPPURAM FINANCE LTD.,KERALA VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	JAGATSINGPUR /958 /2024 () //
128	D-CRLMC/38868/2024 CRLMC/138/2025	PITAMBAR MOHALIK VS STATE OF ODISHA	J.K.MISHRA 2 VS	BHADRAK TOWN /49 /1999 S.D.J.M.,BHADRAK(Bhadrak) GR/0000451/1999
129	D-CRLMC/871/2025 CRLMC/139/2025	OKIL SWAIN VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	LALBAG /159 /2006 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001321/2006
130	D-CRLMC/38939/2024 CRLMC/140/2025	DHRUBA CHARAN BAL VS STATE OF ODISHA	DEEPAK KUMAR SAMANTARAY VS	CHAULIAGANJA /174 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000722/2024
131	D-CRLMC/595/2025 CRLMC/141/2025	SOLEMAN KHAN@SOLA@SULEMAN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	RAMACHANDRAPUR /199 /2020 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000404/2020
132	D-CRLMC/592/2025 CRLMC/142/2025	RABI NARAYAN DASH VS STATE OF ODISHA	DEVASHIS PANDA VS	AGARAPADA /122 /2018 S.D.J.M.,BHADRAK(Bhadrak) GR/0001743/2018
133	D-CRLMC/818/2025 CRLMC/143/2025	CHANDRAKANTA DASH@DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MADHUPATNA /351 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001343/2024
134	D-CRLMC/14/2025 CRLMC/144/2025	RAJANI KANT MAHAPATRA VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	//0 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000029/2010
135	D-CRLMC/38981/2024 CRLMC/145/2025	PINAK BHUSAN MISHRA VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	CUTTACK VIGILANCE /47 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000006/2024
136	D-CRLMC/39039/2024 CRLMC/146/2025	CHINMAYA KUMAR MOHAPATRA @ LULU VS	KOUSIK ANANDA GURU VS	NAYAGARH /122 /2020 J.M.F.C.,NAYAGARH(Nayagarh)

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137	D-CRLMC/39062/2024 CRLMC/147/2025	STATE OF ODISHA SAROJ DAS @ JITU VS STATE OF ODISHA	SANJAY KUMAR DAS VS	GR/0000388/2020 Maitri Vihar PS /205 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001002/2023
138	D-CRLMC/39111/2024 CRLMC/148/2025	RABINDRA RAUL@ROUL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000086/2013
139	D-CRLMC/39219/2024 CRLMC/149/2025	ASHISH KUMAR ROUT VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	BRAJARAJNAGAR /10 /2016 J.M.F.C.,PIPILI(Puri) ICC/0000035/2016
140	D-CRLMP/24/2025 CRLMP/30/2025	MANJULATA NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	/ /0 (//
141	D-CRLMP/39386/2024 CRLMP/31/2025	KAMALAKANTA BEHERA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 (//
142	D-CRLMP/39371/2024 CRLMP/32/2025	PRAKASH NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /124 /2024 (//
143	D-CRLMP/39179/2024 CRLMP/33/2025	ALOK PATNAIK VS RASHMI REKHA JENA	HIMANSU SEKHAR SATAPATHY VS	/ /0 (//
144	D-CRLMP/39154/2024 CRLMP/34/2025	SABITA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIRTOL /293 /2024 (//
145	D-CRLMP/39330/2024 CRLMP/35/2025	NAKUL CHANDRA NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	/ /0 (//
146	D-CRLMP/39355/2024 CRLMP/36/2025	DILLIP KUMAR BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /254 /2023 (//
147	D-CRLMP/6/2025 CRLMP/37/2025	NIRUPAMA ROUT VS STATE OF ODISHA	RITA SINGH VS	/ /0 (//

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148	D-CRLMP/301/2025 CRLMP/38/2025	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	NALCO /242 /2023 () //
149	D-CRLMP/50/2025 CRLMP/39/2025	BINITA @ BINATA @ BANITA PARIDA VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //
150	D-CRLREV/38424/2024 CRLREV/18/2025	MURALIDHAR MOHAPATRA VS SANJUKTA NAYAK	ANUGRAHA NARAYAN SAMANTRAY VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsi) CRA/0000033/2016
151	D-CRLREV/134/2025 CRLREV/19/2025	RAMESH MANDAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /145 /2008 ADDL DIST AND SESSIONS JUDGE,JAJ CRA/0000028/2024
152	D-CRLREV/498/2025 CRLREV/20/2025	RAJIB@HARISH CHANDRA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /126 /2007 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000031/2024
153	D-CRLREV/528/2025 CRLREV/21/2025	BADAL KUMAR SHA VS GOURANGA CHAKRA	SOUBHAGYA KUMAR DASH VS	//0 ADDL.DIST.JUDGE,ANANDPUR(Kendujh) CRA/0000009/2021
154	D-CRLREV/608/2025 CRLREV/22/2025	JYOTI PRASAD MAHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /4 /2007 A.D.J.,PARALAKHEMUNDI(Gajapati) CRA/0000023/2018
155	D-FAO/50895/2024 FAO/14/2025	MANAGER, TP CELL M/S ORIENTAL INSURANCE CO.LTD,BBSR VS KUNTALA PRADHAN	RIMJHIMBALA PATI VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000008/2017
156	D-FAO/237/2025 FAO/15/2025	RAMWATAR SINGH@RANBIR SINGH VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000046/2024
157	D-FAO/945/2025 FAO/16/2025	SHIMA NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000120/2024
158	D-FAO/947/2025 FAO/17/2025	SANTOSH PATUARASINGH@SANTOSH PATUARSINGH VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000049/2024
159	D-FAO/951/2025	DHRUBA CHARAN PAHANTASINGH	SATYABAN SAHOO	//

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	FAO/18/2025	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000101/2024
160	D-MACA/30/2025 MACA/47/2025	D.M NATIONAL INSURANCE CO. LTD.,CUTTACK VS SASMITA PANDA	PRASANTA KUMAR MAHALI VS	// IST MACT, BHADRAK(Bhadrak) Mac/0000242/2022
161	D-MACA/584/2025 MACA/48/2025	GIRIJA SANKAR ACHARYA VS AHALYA SWAIN	DURGA CHARAN DEY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000405/2021
162	D-MACA/426/2025 MACA/49/2025	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS RASMITA SANANGI	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000020/2022
163	D-MACA/581/2025 MACA/50/2025	GIRIJA SANKAR ACHARYA VS AHALYA SWAIN	DURGA CHARAN DEY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000404/2021
164	D-MACA/49027/2024 MACA/51/2025	D.M., ORIENTAL INSURANCE CO.LTD., BOLANGIR VS RADHAMOHAN SABAR	RIMJHIMBALA PATI VS	// A.D.J.,NAWAPARA(Nuapada) Mac/0000003/2022
165	D-MACA/51591/2024 MACA/52/2025	D.M.,CHOLA MS GENRAL INSURANCE CO. LTD., KHURDA VS KASHE PUALA	ADAM ALI KHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000264/2020
166	D-MACA/54707/2024 MACA/53/2025	JAYANTI PRADHAN VS PADMANAV BALIARSINGH	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000025/2013
167	D-MACA/259/2025 MACA/54/2025	BRANCH MANAGER, NEW INDIA ASSURANCE CO LTD.,JHARSUGUDA VS BASAMATI KHADIA	GOPAL CHANDRA SAMANTARAY VS	// DISTRICT AND SESSIONS JUDGE,JHARSUGUDA Mac/0000057/2020
168	D-MACA/281/2025 MACA/55/2025	SUBASINI PANDA VS MD. AFJAL PARVEZ	JAGABANDHU SAHU VS	// A.D.J.,BARGARH(Bargarh) Mac/0000062/2021
169	D-MACA/483/2025 MACA/56/2025	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS SUDHASHREE PATTANAIK	NAYAN BEHARI DAS VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000107/2017
170	D-MACA/591/2025 MACA/57/2025	SWAYAMPRAVA PANDA VS	DURGA CHARAN DEY VS	// II MACT,CUTTACK(Cuttack)

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171	D-MATA/106/2025 MATA/11/2025	PRAKASH CHOUDHURI DR. BIKRAM KESHARI ROUT VS DR. MONALI MADHUSMITA	TUSAR KUMAR MISHRA VS	MISCA/0000605/2021 // JUDGE FAMILY COURT, KENDRAPARA CP/0000313/2022
172	D-MATA/392/2025 MATA/12/2025	PRADEEP KUMAR NAYAK VS RASMITA NAYAK @.PANDIT	KALPANA NAYAK VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000039/2020
173	D-MATA/109/2025 MATA/13/2025	BIKRAM KESHARI ROUT VS MONALI MADHUSMITA	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000357/2022
174	D-RPFAM/358/2025 RPFAM/10/2025	ASIMA PATRA VS BHUPATI KUMAR PATRA	ACHYUTANANDA PATTANAİK VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Cp/0000020/2021
175	D-RPFAM/580/2025 RPFAM/8/2025	RITANJALI BEHERA VS SUSANTA KUMAR DAS	SAMARENDRA MOHANTY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000283/2019
176	D-RPFAM/52114/2024 RPFAM/9/2025	MANASI BEHERA VS DAYANIDHI BEHERA	LINGARAJ SARANGI VS	// JUDGE FAMILY COURT-II,BHUBANESW Cp/0000189/2020
177	D-RSA/51033/2024 RSA/19/2025	JANARANJAN PARIDA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// 2ND ADDL.DIST.JUDGE,BARIPADA(May RFA/0000048/2017
178	D-RSA/897/2025 RSA/20/2025	SUKANTA KUMAR PRUSTY VS NARENDRA@NARSINGH PRUSTY	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh RFA/0000036/2016
179	D-STREV/855/2025 STREV/1/2025	STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.	SUNIL MISHRA,S.C VS	// (//
180	D-TRP(C)/523/2025 TRP(C)/12/2025	KALPANA NAYAK VS SAMARENDRA SWAIN	SARADA PRASAD DASH VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAI Mat/0000010/2024
181	D-TRP(C)/824/2025 TRP(C)/13/2025	ROJINA SWAIN VS KANAN KUMAR BHOL	BIKRAM KESHARI RAJ VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000325/2024

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182	D-TRPCRL/487/2025 TRPCRL/3/2025	DUSMANTA BEHERA VS SANTOSH KUMAR NAYAK	SOVENSWAR NAYAK VS	//0 J.M.F.C.,BHUBAN(Dhenkanal) ICC/0000005/2020
183	D-TRPCRL/697/2025 TRPCRL/4/2025	NEELAMADHAB SAHOO VS MAMINA MAHANA	SAYANTAN PANDA VS	SUBALAYA /236 /2024 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) CMC/0000036/2024
184	D-WA/54845/2024 WA/56/2025	BHUPESH KUMAR SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
185	D-WA/295/2025 WA/57/2025	STATE OF ODISHA VS HEMANTA KUMAR PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //
186	D-WA/323/2025 WA/58/2025	STATE OF ODISHA VS SK ANISUDDIN	SASWAT DAS, A.G.A. VS	// 0 //
187	D-WA/402/2025 WA/59/2025	BANAJ KUMAR RAUTARAY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
188	D-WA/421/2025 WA/60/2025	PRASANT KUMAR DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
189	D-WA/598/2025 WA/61/2025	SRIKANTA GADATYA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
190	D-WA/53611/2024 WA/62/2025	CHOUDHURY SAUBHAGYA MOHAN DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
191	D-WA/54811/2024 WA/63/2025	ARYA DEBABRATTA BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
192	D-WA/54826/2024 WA/64/2025	DAITARI KANDHAPANI VS STATE OF ODISHA	DINESH KUMAR PANDY VS	// 0 //
193	D-WP(C)/374/2025	SANJAY KUMAR PANIGRAHI	ABHILASH MISHRA	//

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	WP(C)/1000/2025	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/503/2025 WP(C)/1001/2025	NANDA KISHORE MALLICK @ NANDA KUMAR MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
195	D-WP(C)/592/2025 WP(C)/1002/2025	SUNADHAR NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
196	D-WP(C)/657/2025 WP(C)/1003/2025	RAMESH CHANDRA BADAJENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
197	D-WP(C)/53792/2024 WP(C)/1004/2025	MAA BARABHUJA TEMPLE MANAGING TRUST, KHANDAGIRI, BBSR VS THE UNION OF INDIA	SANJAY KUMAR SAMANTARAY VS	// 0 //
198	D-WP(C)/525/2025 WP(C)/1005/2025	PRAVATI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
199	D-WP(C)/464/2025 WP(C)/1006/2025	ANAMA RAIKA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
200	D-WP(C)/593/2025 WP(C)/1007/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
201	D-WP(C)/1017/2025 WP(C)/1008/2025	HARA PRASAD PATTNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
202	D-WP(C)/616/2025 WP(C)/1009/2025	GAHADI SARAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
203	D-WP(C)/1104/2025 WP(C)/1010/2025	SRIKANTA BERIHA VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
204	D-WP(C)/53795/2024 WP(C)/1011/2025	SIBARAM RA VS	LAXMIKANTA MOHANTY VS	// 0

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205	D-WP(C)/53886/2024 WP(C)/1012/2025	STATE OF ODISHA PRASANNA KUMAR PATTNAIK VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
206	D-WP(C)/521/2025 WP(C)/1013/2025	STATE OF ODISHA NABAT KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
207	D-WP(C)/53914/2024 WP(C)/1014/2025	STATE OF ODISHA DR. BIKASH DAS VS	DR. BINODA KUMAR MISHRA VS	// // 0
208	D-WP(C)/520/2025 WP(C)/1015/2025	STATE OF ODISHA DAMBARUDHAR JANEE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
209	D-WP(C)/54293/2024 WP(C)/1016/2025	STATE OF ODISHA BANAMALI DHANGADAMAJHI VS	DEBENDRA NARAYAN PATTANAIAK VS	// // 0
210	D-WP(C)/54629/2024 WP(C)/1017/2025	THE STATE OF ODISHA DINABANDHU SAMANTARAY VS	ALOK KUMAR DAS VS	// // 0
211	D-WP(C)/620/2025 WP(C)/1018/2025	STATE OF ODISHA BHIMASEN PARIDA VS	PITAMBAR PANDA VS	// // 0
212	D-WP(C)/54929/2024 WP(C)/1019/2025	STATE OF ODISHA PANCHALI BAGARTY VS	SASWATI MOHAPATRA VS	// // 0
213	D-WP(C)/487/2025 WP(C)/1020/2025	STATE OF ODISHA PARIKHITA MAHAL VS	ARJUNA CHARANA BEHERA VS	// // 0
214	D-WP(C)/750/2025 WP(C)/1021/2025	STATE OF ODISHA BIJAY KUMAR KHATUA VS	KISHORE KUMAR MOHANTA VS	// // 0
215	D-WP(C)/948/2025 WP(C)/1022/2025	STATE OF ODISHA TAPAN KUMAR SAHU VS	SITANSU MOHAN SINGH VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/693/2025 WP(C)/1023/2025	SURESH CHANDRA PASAYAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
217	D-WP(C)/576/2025 WP(C)/1024/2025	PRADEEP KUMAR BEHERA VS REGISTRAR, COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //
218	D-WP(C)/53400/2024 WP(C)/1025/2025	DASARATHI BARIK VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
219	D-WP(C)/949/2025 WP(C)/1026/2025	BISWAJIT KUMAR SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
220	D-WP(C)/54167/2024 WP(C)/1027/2025	DILLIP KUMAR CHOUDHURY VS STATE OF ODISHA.	KHIROD KUMAR SWAIN VS	// 0 //
221	D-WP(C)/579/2025 WP(C)/1028/2025	KALU CHARAN ROUT VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
222	D-WP(C)/54080/2024 WP(C)/1029/2025	BIDYADHAR JENA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
223	D-WP(C)/950/2025 WP(C)/1030/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
224	D-WP(C)/861/2025 WP(C)/1031/2025	RAMESH JENA DEO VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
225	D-WP(C)/953/2025 WP(C)/1032/2025	ANUPAMA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
226	D-WP(C)/732/2025 WP(C)/1033/2025	PRAHALLAD PRADHAN VS A.O. P.N.B.BBSR	ACHYUTANANDA PATTANAIAK VS	// 0 //
227	D-WP(C)/894/2025	JOGESWAR BALIARSINGH	SUBHENDU KAR	//

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	WP(C)/1034/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/588/2025 WP(C)/1035/2025	NARAYAN CHANDRA BEHERA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	// 0 //
229	D-WP(C)/765/2025 WP(C)/1036/2025	M/S. PRADHAN CONSTRUCTION, ANGUL VS MAHANADI COALFIELD LTD.,SAMBALPUR	SUKANTA KUMAR DALAI VS	// 0 //
230	D-WP(C)/871/2025 WP(C)/1037/2025	KAMINI BALA DAS VS CHIEF GENERAL MANAGER, IREL (INDIA) LIMITED, MUMBAI	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/54566/2024 WP(C)/1038/2025	VIVEKANANDA GURU VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
232	D-WP(C)/788/2025 WP(C)/1039/2025	SUMITRA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
233	D-WP(C)/766/2025 WP(C)/1040/2025	MALATI MAHARANA VS GENERAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, KHURDA	JUDHISTHIR SAHOO VS	// 0 //
234	D-WP(C)/55207/2024 WP(C)/1041/2025	ASHOK KUMAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
235	D-WP(C)/790/2025 WP(C)/1042/2025	BRUNDA NAG @ BRUDABAN NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
236	D-WP(C)/794/2025 WP(C)/1043/2025	BHAGYADHARA RAY VS R.T.O. JAJPUR	KHIROD CHANDRA MAJHI VS	// 0 //
237	D-WP(C)/876/2025 WP(C)/1044/2025	RASHMI PRAVA PRADHAN VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
238	D-WP(C)/729/2025 WP(C)/1045/2025	SUDHIR KUMAR MOHANTY VS	PRAVASH CHANDRA JENA VS	// 0

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239	D-WP(C)/55219/2024 WP(C)/1046/2025	STATE OF ODISHA MAHADEV BABAN UBALE VS UNION OF INDIA	AMIYA KUMAR MOHANTY VS	// // 0 //
240	D-WP(C)/796/2025 WP(C)/1047/2025	ABHIMANYU NAYAK VS PNB METLIFE INDIA INSURANCE CO.LTD,HARYANA	SOURAV DAS VS	// 0 //
241	D-WP(C)/801/2025 WP(C)/1048/2025	SABITA SATAPATHY VS STATE OF ODISHA	SIDDHESWAR BAUG VS	// 0 //
242	D-WP(C)/481/2025 WP(C)/1049/2025	TULASI SAHUKAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
243	D-WP(C)/692/2025 WP(C)/1050/2025	SARITA SWAIN VS TAHASILDAR, BBSR	SUBRATA MISHRA VS	// 0 //
244	D-WP(C)/572/2025 WP(C)/1051/2025	BIRAJA SHANKAR MISHRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
245	D-WP(C)/802/2025 WP(C)/1052/2025	NITESH GANGADEB VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
246	D-WP(C)/689/2025 WP(C)/1053/2025	ABIDA RAITA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
247	D-WP(C)/805/2025 WP(C)/1054/2025	KALYANI PATTANAİK VS UTKAL UNIVERSITY, BBSR	GOPINATH MISHRA VS	// 0 //
248	D-WP(C)/51518/2024 WP(C)/1055/2025	RAJ KISHOR NAIK VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
249	D-WP(C)/683/2025 WP(C)/1056/2025	NILADRI SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR SAHOO VS	// 0 //

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250	D-WP(C)/1184/2025 WP(C)/1057/2025	DIBAKAR NATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
251	D-WP(C)/682/2025 WP(C)/1058/2025	KUMARENDRA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
252	D-WP(C)/641/2025 WP(C)/1059/2025	SABITRI BEHERA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
253	D-WP(C)/486/2025 WP(C)/1060/2025	NIROJ KUMAR DALAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
254	D-WP(C)/1015/2025 WP(C)/1061/2025	M/S. MAA SARALA FLY ASH BRICKS, JAGATPUR, CUTTACK VS COMMISSIONER CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //
255	D-WP(C)/808/2025 WP(C)/1062/2025	DURYODHAN BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
256	D-WP(C)/646/2025 WP(C)/1063/2025	KUSUMA SUBUDHI VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
257	D-WP(C)/885/2025 WP(C)/1064/2025	ADAITA PALAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
258	D-WP(C)/488/2025 WP(C)/1065/2025	LILABATI BISHOI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
259	D-WP(C)/809/2025 WP(C)/1066/2025	NRUSINGHANATH PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
260	D-WP(C)/767/2025 WP(C)/1067/2025	RINA @ JHUNU DAS VS FIRST MOTOR ACCIDENT CLAIMS TRIBUNAL, NAYAGARH	JUDHISTHIR SAHOO VS	// 0 //
261	D-WP(C)/1169/2025	M/S. NATIONAL TRADING CO., SAMBALPUR	BHABANI PRASAD MOHANTY	//

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	WP(C)/1068/2025	VS THE COMNR OF CT AND GST, CUTTACK	VS	0 //
262	D-WP(C)/504/2025 WP(C)/1069/2025	M/S. SHREE GANESH INDUSTRIES, CUTTACK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
263	D-WP(C)/811/2025 WP(C)/1070/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
264	D-WP(C)/1007/2025 WP(C)/1071/2025	M/S M.P. JAY JAGANNATH TRANSPORT, RUGUDI, KENDUJHAR VS CT AND GST OFFICER, KEONJHAR CIRCLE.	PRAKASH KUMAR JENA VS	// 0 //
265	D-WP(C)/771/2025 WP(C)/1072/2025	M/S. SREE METALIKS LTD., KEONJHAR VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
266	D-WP(C)/845/2025 WP(C)/1073/2025	PRIYANKA SAHOO VS BRANCH MANAGER, LIC, KEONJHAR	SHASHI BHUSAN JENA VS	// 0 //
267	D-WP(C)/633/2025 WP(C)/1074/2025	DR. SUSAMA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
268	D-WP(C)/54857/2024 WP(C)/1075/2025	SADANANDA NAYAK VS STATE OF ODISHA	VS	// 0 //
269	D-WP(C)/664/2025 WP(C)/1076/2025	RAJENDRA KUMAR BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
270	D-WP(C)/634/2025 WP(C)/1077/2025	DR. CHITTARANJAN DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
271	D-WP(C)/1086/2025 WP(C)/1078/2025	M/S. JYOTIRANJAN NAYAK, KHORDHA. VS ADDITIONAL COMMISSIONER, GST (APPEALS) BBSR	KAJAL SAHOO VS	// 0 //
272	D-WP(C)/774/2025 WP(C)/1079/2025	PUJARANI MAHAKUR VS	PRASANTA KUMAR JOSHI VS	// 0

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273	D-WP(C)/661/2025 WP(C)/1080/2025	STATE OF ODISHA ANNAPURNA GAHAN VS	SATYAJIT MOHAPATRA (2) VS	// // 0
274	D-WP(C)/779/2025 WP(C)/1081/2025	STATE OF ODISHA THE S.D.O, ELECTRICAL SUB-DIVISION, (TPNODL), DHARMASALA, JAJPUR VS	SURESH CHANDRA DASH VS	// // 0
275	D-WP(C)/603/2025 WP(C)/1082/2025	BIRABAR ROUT LAXMIKANTA PANDA VS	DURGESH NARAYAN RATH VS	// // 0
276	D-WP(C)/665/2025 WP(C)/1083/2025	STATE OF ODISHA PANKAJ KUMAR MOHANTY VS	SASWATI MOHAPATRA VS	// // 0
277	D-WP(C)/660/2025 WP(C)/1084/2025	STATE OF ODISHA RANJIT KUMAR SARAF VS	SHARMISTHA SAMAL VS	// // 0
278	D-WP(C)/780/2025 WP(C)/1085/2025	STATE OF ODISHA UPENDRA TAKRI VS	SUSANTA KUMAR MISHRA VS	// // 0
279	D-WP(C)/607/2025 WP(C)/1086/2025	STATE OF ODISHA DUKHU KISAN VS	JAGAJIT PANDA VS	// // 0
280	D-WP(C)/398/2025 WP(C)/1087/2025	STATE OF ODISHA ABHIRAV INDUSTRIES PVT LTD VS	SASWAT KUMAR ACHARYA VS	// // 0
281	D-WP(C)/573/2025 WP(C)/1088/2025	STATE OF ODISHA SAGAR MAHAPATRA VS	KAILASH CHANDRA SAHOO VS	// // 0
282	D-WP(C)/972/2025 WP(C)/1089/2025	STATE OF ODISHA MADHUSUDAN SAMAL VS	PRAMOD KUMAR ROUT VS	// // 0
283	D-WP(C)/133/2025 WP(C)/1090/2025	THE CHAIRMAN ODISHA GRAMYA BANK , PURI M/S IRON CEMENTICS INDIA PVT LTD., SUNDARGARH VS	SASWAT KUMAR ACHARYA VS	// // 0
		ASSISTANT COMMISSIONER CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA		//

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284	D-WP(C)/975/2025 WP(C)/1091/2025	MOHAN PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	D-WP(C)/1138/2025 WP(C)/1092/2025	S.BINAYALAXMI MALIK VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
286	D-WP(C)/480/2025 WP(C)/1093/2025	SUJATA MANJARI PATI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
287	D-WP(C)/964/2025 WP(C)/1094/2025	PRATAP SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
288	D-WP(C)/1141/2025 WP(C)/1095/2025	UDIT KUMAR DAS VS STATE OF ODISHA	SARTHAK MOHAPATRA VS	// 0 //
289	D-WP(C)/978/2025 WP(C)/1096/2025	M/S. FIREWATTER DISTILLERIES PVT. LTD, RAYAGADA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
290	D-WP(C)/1069/2025 WP(C)/1097/2025	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
291	D-WP(C)/1129/2025 WP(C)/1098/2025	ARJUNI MALIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
292	D-WP(C)/610/2025 WP(C)/1099/2025	MANDA GURU VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
293	D-WP(C)/994/2025 WP(C)/1100/2025	BINDU PRAVA PANI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
294	D-WP(C)/952/2025 WP(C)/1101/2025	PRAVAKAR SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
295	D-WP(C)/1120/2025	BIBHU PRASAD MANGARAJ	NIHAL RATH	//

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	WP(C)/1102/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/1175/2025 WP(C)/1103/2025	DIVINE UNIVERSITY SATSANG COMMON PLATFORM, DHENKANAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
297	D-WP(C)/1123/2025 WP(C)/1104/2025	RAMESH CHETTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
298	D-WP(C)/857/2025 WP(C)/1105/2025	JHANGIR KHAN VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
299	D-WP(C)/611/2025 WP(C)/1106/2025	DR. BIJAYA KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
300	D-WP(C)/939/2025 WP(C)/1107/2025	SUBHRANSU SEKHAR PALLAI VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	JAYDEEP PAL VS	// 0 //
301	D-WP(C)/782/2025 WP(C)/1108/2025	ANITA SINGH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
302	D-WP(C)/991/2025 WP(C)/1109/2025	KAILASH CHANDRA BAL VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
303	D-WP(C)/997/2025 WP(C)/1110/2025	M/S.WINNERS PHARMA VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
304	D-WP(C)/630/2025 WP(C)/1111/2025	BASANTA KUMAR PRADHAN VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
305	D-WP(C)/783/2025 WP(C)/1112/2025	INDRAMANI SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
306	D-WP(C)/727/2025 WP(C)/1113/2025	JAGABANDHU PRADHAN VS	SUKANTA KUMAR MISHRA VS	// 0

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307	D-WP(C)/1224/2025 WP(C)/1114/2025	STATE OF ODISHA MAHAVEER DRHURY VS	SANJIBANI MISHRA VS	// // 0
308	D-WP(C)/786/2025 WP(C)/1115/2025	STATE OF ODISHA CHITRU MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
309	D-WP(C)/929/2025 WP(C)/1116/2025	STATE OF ODISHA ANUSUYA DEVI AGARWAL VS	SOUMYA JYOTI BISWAL VS	// // 0
310	D-WP(C)/1075/2025 WP(C)/1117/2025	COLLECTOR, CUTTACK MANISHA PRUSTY VS	SUBHANKAR ROUT VS	// // 0
311	D-WP(C)/50122/2024 WP(C)/1118/2025	STATE OF ODISHA MINAKETAN PRADHAN VS	BIBEKANANDA NAYAK VS	// // 0
312	D-WP(C)/53663/2024 WP(C)/923/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) CED (TPCODL) SUB COLLECTOR, NAYAGARH CUM-PRESIDENT OF G.B. OF MOHAN MAHILA H S SOCIETY, NAYAGARH VS	DR. PURUSOTTAM CHINMAY VS	// // 0
313	D-WP(C)/899/2025 WP(C)/924/2025	KRUSHNA MANGARAJ BIJAY KUMAR MOHANTY VS	ISHWAR MOHANTY VS	// // 0
314	D-WP(C)/516/2025 WP(C)/925/2025	STATE OF ODISHA PURNAMI BHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
315	D-WP(C)/517/2025 WP(C)/926/2025	STATE OF ODISHA NILAMBAR PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
316	D-WP(C)/518/2025 WP(C)/927/2025	STATE OF ODISHA KSHYAMA TANDI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
317	D-WP(C)/54044/2024 WP(C)/928/2025	STATE OF ODISHA BHAGABAT SAHOO VS	LAKSHMAN MISHRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/49990/2024 WP(C)/929/2025	SIBA PRASAD ROUT VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
319	D-WP(C)/519/2025 WP(C)/930/2025	DAS PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
320	D-WP(C)/52826/2024 WP(C)/931/2025	LINGARAJ SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
321	D-WP(C)/54377/2024 WP(C)/932/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
322	D-WP(C)/680/2025 WP(C)/933/2025	MURALIDHAR PARIDA VS STATE OF ODISHA	SUDHANSU SEKHAR PANDA VS	// 0 //
323	D-WP(C)/719/2025 WP(C)/934/2025	SARADA PRASANNA BHAT VS STATE OF ODISHA	KISHORE KUMAR MOHANTA VS	// 0 //
324	D-WP(C)/697/2025 WP(C)/935/2025	KESHAB CHANDRA GARNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
325	D-WP(C)/698/2025 WP(C)/936/2025	SRICHARAN SAMAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
326	D-WP(C)/712/2025 WP(C)/937/2025	GIRIJA SHANKAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
327	D-WP(C)/54931/2024 WP(C)/938/2025	SUSHILA BAG VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
328	D-WP(C)/55188/2024 WP(C)/939/2025	ALOK KUMAR MISHRA VS THE SECY, HIGHER EDUCATION DEPT. GOVT OF ODISHA, BBSR	SIDDHARTH GOUTAM DAS VS	// 0 //
329	D-WP(C)/703/2025	SUBHASISHA MOHAPATRA	RANJIT MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/940/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/717/2025	GOLAP CHANDRA NAIK	SHARMISTHA SAMAL	//
	WP(C)/941/2025	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/467/2025	MANJULA NAYAK	KRISHNA CHANDRA SAHU	//
	WP(C)/942/2025	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/223/2025	CHAITRI MAJHI	AKASH KUMAR PATTAJOSHI	//
	WP(C)/943/2025	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/118/2025	INDIAN OIL CORPORATION LIMITED (MARKETING DIVISION)., MUMBAI	SREEJIT MOHANTY	//
	WP(C)/944/2025	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/53665/2024	SUB-COLLECTOR, NAYAGARH-CUM-PRESIDENT OF G.B. OF MOHAN MAHILA HIGH SCHOOL, NAYAGARH	DR. SECUNDA KUMAR SINGH	//
	WP(C)/945/2025	VS RAMAKANTA MANGARAJ	VS	0 //
335	D-WP(C)/55058/2024	SURAJIT KUMAR PANIGRAHI	PRABHAT KUMAR DASH	//
	WP(C)/946/2025	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/526/2025	BRAHMANANDA OJHA	TUSHAR KANTA NAYAK	//
	WP(C)/947/2025	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/472/2025	MAMATA GOUDA	TAPAN KUMAR MANDAL	//
	WP(C)/948/2025	VS TAHASILDAR , PURI	VS	0 //
338	D-WP(C)/621/2025	YASHODA KUMAR	JYOTIRMAYA PRASAD BEHERA	//
	WP(C)/949/2025	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/297/2025	MAJHIBANI SARAKA	KAMAL BEHARI PANDA	//
	WP(C)/950/2025	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/629/2025	DR. BASANTA KUMAR CHOUDHURY	SUBHADUTTA ROURAY	//
	WP(C)/951/2025	VS	VS	0

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341	D-WP(C)/55208/2024 WP(C)/952/2025	STATE OF ODISHA M/S IMPERIAL SKY HEIGHT PVT. LTD.,BBSR VS ASST. COMMISSIONER OF STATE TAX BBSR-1 CIRCLE,BBSR	MADHAB LAL AGARWAL VS	// // 0 //
342	D-WP(C)/639/2025 WP(C)/953/2025	SAINDRI PUJARI VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
343	D-WP(C)/726/2025 WP(C)/954/2025	ANIL KUMAR BEURA VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., MADHUPATNA, CUTTACK	SUMANTA BHUYAN VS	// 0 //
344	D-WP(C)/321/2025 WP(C)/955/2025	GURUDEV DAS VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
345	D-WP(C)/522/2025 WP(C)/956/2025	SRI DADHIBAMAN JEW BIJE NIJAGAON VS COMMISSIONER OF ENDOWMENTS , ODISHA	GOPINATH MISHRA VS	// 0 //
346	D-WP(C)/749/2025 WP(C)/957/2025	RABI NARAYAN BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
347	D-WP(C)/54379/2024 WP(C)/958/2025	JAYANTA KUMAAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
348	D-WP(C)/474/2025 WP(C)/959/2025	K.KANTA REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
349	D-WP(C)/874/2025 WP(C)/960/2025	RAMA BEHERA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
350	D-WP(C)/55237/2024 WP(C)/961/2025	GOPAL KRUSHNA JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
351	D-WP(C)/583/2025 WP(C)/962/2025	AJAYA KUMAR MALLICK VS STATE OF ODISHA	B Aidhar Sahoo VS	// 0 //

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352	D-WP(C)/752/2025 WP(C)/963/2025	DR.KANHU CHARAN SWAIN VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
353	D-WP(C)/707/2025 WP(C)/964/2025	JAYADEV DAS VS FIRST MOTOR ACCIDENT CLAIMS TRIBUNAL, NAYAGARH	JUDHISTHIR SAHOO VS	// 0 //
354	D-WP(C)/755/2025 WP(C)/965/2025	DR.JAYANT KUMAR NANDA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
355	D-WP(C)/757/2025 WP(C)/966/2025	DR.DUSMANTA SAHOO VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
356	D-WP(C)/54844/2024 WP(C)/967/2025	ARATI BAG VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
357	D-WP(C)/586/2025 WP(C)/968/2025	UMESH KUMAR LENKA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
358	D-WP(C)/388/2025 WP(C)/969/2025	PRADEEP KUMAR KAR VS THE DIRECTOR TEXTILES AND HANDLOOM , B.B.S.R	BIPLAB KUMAR DASH VS	// 0 //
359	D-WP(C)/690/2025 WP(C)/970/2025	MAMTAJ MOHARANA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
360	D-WP(C)/706/2025 WP(C)/971/2025	MANAS KUMAR DAS VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
361	D-WP(C)/863/2025 WP(C)/972/2025	M/S UNITED SAW MILL, ANGUL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
362	D-WP(C)/475/2025 WP(C)/973/2025	P.BHAGABAN REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
363	D-WP(C)/491/2025	TRINATH GIRI	AMIT PRASAD BOSE	//

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	WP(C)/974/2025	VS THE SUB-COLLECTOR, CHAMPUA	VS	0 //
364	D-WP(C)/883/2025 WP(C)/975/2025	SARAPANCH, JOGISARDA GRAM PANCHAYAT, BOLANGIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
365	D-WP(C)/589/2025 WP(C)/976/2025	SUNAPHULA NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
366	D-WP(C)/704/2025 WP(C)/977/2025	TRINNATH PRADHAN VS FIRST MOTOR ACCIDENT CLAIMS TRIBUNAL, NAYAGARH	JUDHISTIR SAHOO VS	// 0 //
367	D-WP(C)/477/2025 WP(C)/978/2025	M/S LAXMI NARAYAN MAN MOHAN LAL, KALAHANDI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
368	D-WP(C)/628/2025 WP(C)/979/2025	LINGARAJ KHADANGA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
369	D-WP(C)/699/2025 WP(C)/980/2025	SABITRI PATEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
370	D-WP(C)/53662/2024 WP(C)/981/2025	SITAR BEGUM VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
371	D-WP(C)/686/2025 WP(C)/982/2025	GOURA HARI SETHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
372	D-WP(C)/55246/2024 WP(C)/983/2025	DOLAGOBIND MALLICK @ DAS VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
373	D-WP(C)/538/2025 WP(C)/984/2025	NRUSINGHA MOHAN KHUNTIA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
374	D-WP(C)/531/2025 WP(C)/985/2025	PURNA CHANDRA DAS VS	HARMOHAN DHAL VS	// 0

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375	D-WP(C)/479/2025 WP(C)/986/2025	STATE OF ODISHA GOPAL SAHUKAR VS	ARUN KUMAR PATRA VS	// // 0
376	D-WP(C)/650/2025 WP(C)/987/2025	STATE OF ODISHA ARATI SAHOO VS	DR.PATANJALI TRIPATHY VS	// // 0
377	D-WP(C)/530/2025 WP(C)/988/2025	STATE OF ODISHA PRADIP KUMAR SAHU VS	SAILABALA JENA VS	// // 0
378	D-WP(C)/454/2025 WP(C)/989/2025	STATE OF ODISHA SUKANTA KESHARI DAS VS	MANAS PATI VS	// // 0
379	D-WP(C)/652/2025 WP(C)/990/2025	STATE OF ODISHA ASIT KUMAR PARIDA VS	PRATIK DASH VS	// // 0
380	D-WP(C)/529/2025 WP(C)/991/2025	STATE OF ODISHA KHARAT NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
381	D-WP(C)/499/2025 WP(C)/992/2025	STATE OF ODISHA DEBASIS PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
382	D-WP(C)/1131/2025 WP(C)/993/2025	STATE OF ODISHA SUCHISMITA JENA VS	JYOTI RANJAN DEO VS	// // 0
383	D-WP(C)/654/2025 WP(C)/994/2025	SARASWATI PATRA JASOBANTA BEHERA VS	PRAVAT KUMAR NAYAK VS	// // 0
384	D-WP(C)/590/2025 WP(C)/995/2025	STATE TRANSPORT AUTHORITY ODISHA,CTC SAKTI PRASAD MISHRA VS	NIRANJAN PRASAD PATRA VS	// // 0
385	D-WP(C)/502/2025 WP(C)/996/2025	STATE OF ODISHA RAKESH KUMAR ACHARYA VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/368/2025 WP(C)/997/2025	AVINASH MOHANTY VS UNION OF INDIA	ABHILASH MISHRA VS	// () //
387	D-WP(C)/527/2025 WP(C)/998/2025	SIDHARTHA SHANKAR DASH VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// () //
388	D-WP(C)/656/2025 WP(C)/999/2025	JHUNU PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //
389	D-ABLAPL/302/2025 ABLAPL/343/2025	GAMA SAHU @ PRATIMA SAHU VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	BUGUDA /610 /2024 () //
390	D-ABLAPL/399/2025 ABLAPL/344/2025	DHULESWAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
391	D-ABLAPL/543/2025 ABLAPL/345/2025	JAGYASENI SAHU VS STATE OF ODISHA	Madan Sundar Behera VS	BUGUDA /610 /2024 () //
392	D-ABLAPL/630/2025 ABLAPL/346/2025	BISHNU @ BISWAJIT BEHERA @ BISU BEHERA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	MARINE PS ARAKHAKUDA /46 /2022 () //
393	D-ABLAPL/39334/2024 ABLAPL/347/2025	ASWINI KUMAR BAG VS STATE OF ODISHA	JIBAN RANJAN DASH VS	KEGAON /218 /2024 () //
394	D-ABLAPL/733/2025 ABLAPL/348/2025	DILLIP NAYAK @ JAGA VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR TOWN /498 /2024 () //
395	D-ABLAPL/389/2025 ABLAPL/349/2025	BISWAJIT BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SONEPUR /297 /2024 () //
396	D-ABLAPL/477/2025 ABLAPL/350/2025	DIN MOHAMMED KHAN @ DIN MD KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PIRAHAT P.S /266 /2024 () //
397	D-ABLAPL/740/2025	BIJAYA KUMAR SHRICHANDAN	MIHIR KANTA RATH	KANAS /2 /2025

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	ABLAPL/351/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/777/2025 ABLAPL/352/2025	PADMANABHAN PILLAI VS STATE OF ODISHA	MAHES DAS VS	//0 () //
399	D-ABLAPL/782/2025 ABLAPL/353/2025	CHANDI SINGH @ CHANDI PRASAD SINGH VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /527 /2024 () //
400	D-ABLAPL/661/2025 ABLAPL/354/2025	MADHU SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 J.M.F.C,BARPALLI(Bargarh) 2(A)CC/000024/2018
401	D-ABLAPL/788/2025 ABLAPL/355/2025	NIAMAT KHAN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MALGODOWN /206 /2023 () //
402	D-ABLAPL/899/2025 ABLAPL/356/2025	RASHMITA BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /860 /2024 () //
403	D-ABLAPL/794/2025 ABLAPL/357/2025	DRONA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /427 /2024 () //
404	D-ABLAPL/715/2025 ABLAPL/358/2025	MAKUNDA @ MUKUNDA SRICHANDAN VS STATE OF ODISHA	SUBRATA PANDA VS	KANAS /2 /2025 () //
405	D-ABLAPL/801/2025 ABLAPL/359/2025	RANJAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /233 /2024 () //
406	D-ABLAPL/707/2025 ABLAPL/360/2025	MASOOM RAZA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /2 /2025 () //
407	D-ABLAPL/746/2025 ABLAPL/361/2025	SHEIKH KALIA @ SK MAMMU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DARGHA BAZAR /4 /2025 () //
408	D-ABLAPL/750/2025 ABLAPL/362/2025	GADABARI MAHALIK VS	GURUPRASAD BEHERA VS	BASTA /129 /2024 ()

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409	D-ABLAPL/760/2025 ABLAPL/363/2025	STATE OF ODISHA SUBHASHMITA SWAIN VS	DEEPAK KUMAR DAS VS	// NIMAPADA /375 /2024 ()
410	D-ABLAPL/765/2025 ABLAPL/364/2025	STATE OF ODISHA SANTOSH HARIJAN VS	ARIJEET MISHRA VS	// B.SINGHPUR /92 /2024 ()
411	D-ABLAPL/38735/2024 ABLAPL/365/2025	STATE OF ODISHA DEBASISH DASH VS	JAGAJIBAN PRADHAN VS	// NABARANGAPUR TOWN /467 /2024 ()
412	D-ABLAPL/767/2025 ABLAPL/366/2025	STATE OF ODISHA DEEPAK SUNA VS	SURESH KUMAR JENA VS	// BIJEPUR /198 /2024 ()
413	D-ABLAPL/39342/2024 ABLAPL/367/2025	STATE OF ODISHA SUSAMA SWAIN VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /490 /2024 ()
414	D-ABLAPL/605/2025 ABLAPL/368/2025	STATE OF ODISHA CHANDAN MIRDHHA VS	SRIKHETRA MISHRA VS	// MARINE PST TALCHUA /186 /2024 ()
415	D-ABLAPL/39381/2024 ABLAPL/369/2025	STATE OF ODISHA UJJWAL KUMAR CHOURASIA VS	AMAR KUMAR MOHANTY VS	// RAJGANGPUR /569 /2024 ()
416	D-ABLAPL/623/2025 ABLAPL/370/2025	STATE OF ODISHA MANAS NAIK VS	SNEHASISH BEHERA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
417	D-ABLAPL/749/2025 ABLAPL/371/2025	STATE OF ODISHA PRIYABRATA PRADHAN VS	KEDAR CHANDRA BEHERA VS	2(A)CC/0000031/2021 BRAHMAGIRI /610 /2024 ()
418	D-ABLAPL/322/2025 ABLAPL/372/2025	STATE OF ODISHA PRABIRA KUMAR BARIK VS	SUDHANSU SEKHAR DASH VS	// NIKIRAI /376 /2024 ()
419	D-ABLAPL/753/2025 ABLAPL/373/2025	STATE OF ODISHA JABID KADIR VS	USHARANI PATI VS	// GOPALPUR /231 /2024 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/754/2025 ABLAPL/374/2025	MIRZA ISLAM BAIG VS STATE OF ODISHA	SATYABRATA SUTAR VS	//0 () //
421	D-ABLAPL/468/2025 ABLAPL/375/2025	SAROJ DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /498 /2024 () //
422	D-ABLAPL/756/2025 ABLAPL/376/2025	MANOJ MALIK @ MANOJ KUMAR MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /371 /2024 () //
423	D-ABLAPL/500/2025 ABLAPL/377/2025	P ADINARAYAN REDDY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHATRAPUR /307 /2022 () //
424	D-ABLAPL/773/2025 ABLAPL/378/2025	JAGANNATH MALIK @ NIRANJAN MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /517 /2024 () //
425	D-ABLAPL/768/2025 ABLAPL/379/2025	NARESH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /358 /2024 () //
426	D-ABLAPL/804/2025 ABLAPL/380/2025	DOLLY SWAIN @ KUMUDINI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /836 /2024 () //
427	D-ABLAPL/926/2025 ABLAPL/381/2025	RASHMI RATHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	//0 () //
428	D-ABLAPL/39036/2024 ABLAPL/382/2025	MUKTIKANTA SAHOO VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	DHARMASALA /686 /2022 () //
429	D-ABLAPL/811/2025 ABLAPL/383/2025	TRILOCHAN KUMBHAR @ SOURAV KUMBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /148 /2024 () //
430	D-ABLAPL/39359/2024 ABLAPL/384/2025	SURENDRA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /376 /2024 () //
431	D-ABLAPL/813/2025	RIPUL HARIJAN @ TAJABIN HARIJAN	RAJIB LOCHAN PATNAIK	KHATIGUDA /116 /2024

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	ABLAPL/385/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/39364/2024 ABLAPL/386/2025	SUNIL KUMAR JENA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	PAHALA /530 /2024 () //
433	D-ABLAPL/556/2025 ABLAPL/387/2025	KANHU CHARAN NAYAK @ SONU PRADHAN@ KANHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /116 /2024 () //
434	D-ABLAPL/814/2025 ABLAPL/388/2025	SUNIL BHUMIJ VS STATE OF ODISHA	TRILOCHAN DASH VS	LATHIKATA /158 /2024 () //
435	D-ABLAPL/819/2025 ABLAPL/389/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALIMI /2 /2025 () //
436	D-ABLAPL/806/2025 ABLAPL/390/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK RURAL /784 /2024 () //
437	D-ABLAPL/851/2025 ABLAPL/391/2025	SK. MUSTAK@MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /365 /2024 () //
438	D-ABLAPL/885/2025 ABLAPL/392/2025	RABINDRA JENA @ RABINDAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /709 /2024 () //
439	D-ABLAPL/880/2025 ABLAPL/393/2025	GOLAK BIHARI MANGARAJ VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	JHARSUGUDA /715 /2024 () //
440	D-ABLAPL/890/2025 ABLAPL/394/2025	SUBHASHREE SUKRISHNA DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /2 /2025 () //
441	D-ABLAPL/892/2025 ABLAPL/395/2025	PRASANT SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /254 /2024 () //
442	D-ABLAPL/900/2025 ABLAPL/396/2025	MANOJ SAMAL @ BABU VS	BIJAY KUMAR BEHERA VS	AIRPORT /2 /2025 ()

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443	D-ABLAPL/759/2025 ABLAPL/397/2025	STATE OF ODISHA AMAR BHARASAGAR VS	SIDDHARTH GOUTAM DAS VS	// G.R.P.S. (TITILAGARH) /84 /2024 ()
444	D-ABLAPL/905/2025 ABLAPL/398/2025	STATE OF ODISHA PRATAP DALEI VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /413 /2024 ()
445	D-ABLAPL/810/2025 ABLAPL/399/2025	STATE OF ODISHA MD. IMRAN KHAN @ MD. IMRAN @ IMU VS	SANKET KANUNGO VS	// BHANJANAGAR /289 /2016 ()
446	D-ABLAPL/907/2025 ABLAPL/400/2025	STATE OF ODISHA PRATAP DALEI VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /412 /2024 ()
447	D-ABLAPL/837/2025 ABLAPL/401/2025	STATE OF ODISHA GABAL SUNITA VS	BIJAYA KUMAR RAGADA VS	// PAIKMAL /249 /2023 ()
448	D-ABLAPL/839/2025 ABLAPL/402/2025	STATE OF ODISHA SUSANTA KUMAR DAS @ SUSANT KUMAR DAS VS	SUJIT KUMAR PATTNAIK VS	// BERHAMPUR TOWN /382 /2024 ()
449	D-ABLAPL/841/2025 ABLAPL/403/2025	STATE OF ODISHA NABIN NAIK @ NABINA NAYAK VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /180 /2016 ()
450	D-ABLAPL/854/2025 ABLAPL/404/2025	STATE OF ODISHA INDRAJIT SAHU VS	GURU PRASAD PANDA VS	// BAUNISUNI /32 /2023 ()
451	D-ABLAPL/912/2025 ABLAPL/405/2025	STATE OF ODISHA JAYANTA GIRI VS	SUJIT KUMAR DAS VS	// BALIAPAL /161 /2024 ()
452	D-ABLAPL/873/2025 ABLAPL/406/2025	STATE OF ODISHA PUNIA @ GOPINATH MOHANTY VS STATE OF ODISHA	JADUNATH PRADHAN VS	// Maitri Vihar PS /485 /2024 () //